

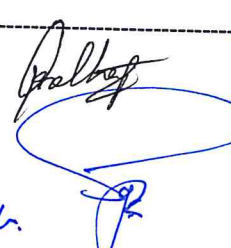

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 16/17	-	For hearing	241-242	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRATHAP.K 9742798422	Applicant	
2.	SATY-P. JOHN SPJ Legal	Advocate for Respondent.	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Both sides have filed written submissions. Already we have heard the oral arguments on both the sides. List it for orders on 09.03.2018.


Member (T)


Member (J)